

(d) if so, the reaction of the Government of Bangladesh thereabout and the reasons advanced therefor?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VERMA): (a) to (d): The Prime Minister of India had discussions about bilateral and regional matters with the President of Bangladesh during their meeting in London at the time of the last Commonwealth Prime Ministers' Conference. The Government of India have all along been interested in the techno-economic studies of all the proposals for solving the long-term problem of augmenting the flow of the Ganga near Farakka and for achieving other important purposes such as flood control, power generation, irrigation, etc., in both the countries. This subject is an important element of the official level negotiations that are at present going on between the two countries.

सेवा से हटाए गए राजनीतिक बन्धियों के सम्बन्धी

5201. श्री राम नरेश कुशवाह : क्या इस्पात और खान मंत्री यह बताने की कृपा करेंगे कि :

(क) राजनीतिक बन्धियों के कितने सम्बन्धियों को सरकारी उपक्रमों में से नौकरी से निकाला गया ;

(ख) इस प्रकार निकाले गए कर्मचारियों को बहाल करने के लिए क्या कार्यवाही की गई है ; और

(ग) यदि इस दिशा में कोई कार्यवाही नहीं की गई है, तो उसके क्या कारण हैं ?

इस्पात और खान मंत्री (श्री बीजू पटनायक) : (क) कोई नहीं ।

(ख) और (ग) प्रश्न नहीं उठते ।

संयुक्त राष्ट्र संघ में हिन्दी

5202. श्री उन्नतिसन :

श्री मनोहर लाल :

क्या विदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) संयुक्त राष्ट्र संघ में हिन्दी को स्थान देने के बारे में अब तक की गई कार्यवाही का व्यौरा क्या है ;

(ख) उक्त कार्य पर कितना प्रावर्ती और गैर-प्रावर्ती व्यय होगा, उक्त प्रयोजन के लिए संयुक्त राष्ट्र संघ स्वयं कितनी धनराशि की सहायता देगा और संयुक्त राष्ट्र सचिवालय में इस बारे में कोई पत्र व्यवहार हुआ है ; और

(ग) उक्त कार्य के कब तक पूरा होने की संभावना है ?

संसदीय कार्य तथा धन मंत्री (श्री रबीन्द्र बर्मा) : (क) से (ग). अनुमान यह लगाया जाता है कि संयुक्त राष्ट्र में किसी भी अतिरिक्त भाषा की वहां की आधिकारिक भाषा बनाने के लिए लगभग 90 लाख रुपए का प्रावर्ती व्यय आएगा । भाषान्तर और अनुवाद कार्य पर पहले वर्ष अनुमानतः 3.37 करोड़ रुपए का प्रावर्ती व्यय होगा और इसके 7.5 प्रतिशत वार्षिक मुद्रा-स्फीति की दर से बढ़ते जाने की संभावना है । खर्च के अतिरिक्त संयुक्त राष्ट्र में किसी भी अतिरिक्त भाषा को वहां की आधिकारिक भाषा बनाने के लिए संयुक्त राष्ट्र महासभा के स्वीकारात्मक निर्णय की अपेक्षा होती है । इस बात का निर्णय करना संयुक्त राष्ट्र का काम है कि इस खर्च का कोई अंश वह संयुक्त राष्ट्र के नियमित बजट से दे या नहीं ।

सरकार ने इस प्रस्ताव की सम्भाव्यता पर संयुक्त राष्ट्र के बजट और क्रियाविधि संबंधी दृष्टिकोणों से विचार किया है । इस दिशा में

घाने क्या कार्यवाही की जाए इसका निर्णय विदेश मंत्री की आगामी न्यूयॉर्क यात्रा के बाद किया जाएगा जहाँ कि वे संयुक्त राष्ट्र महासभा के 32 वें अधिवेशन में भाग लेने जायेंगे। इस बीच विदेश मंत्री ने 30 जून, 1977 की लोक सभा में यह बताया था कि उनकी इच्छा यह है कि संयुक्त राष्ट्र में वे अपना पहला भाषण हिन्दी में दें।

Bringing back poet Kazi Nazrul Islam to India from Bangladesh

5203. SHRI ROBIN SEN : Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether he will enquire that General Secretary, Nazrul Academy, P.O. Cururia, District Burdwan, west Bengal wrote a letter under reference No. 3409 N.A. dated 17-7-1974 to erstwhile Prime Minister of India Shrimati Indira Gandhi, requesting her to negotiate with Bangladesh Government or bringing the Poet Kazi Nazrul Islam (now dead) back to India from Bangladesh;

(b) whether the then Government of India took any steps in this matter ; and

(c) if not, will the present Government make an enquiry why no step was taken by the then Government of India for bringing back the poet to India in spite of the fact that the relatives of the poet and his admirers in India feeling strongly for bringing him back to India as the poet was then living in much mental agony due to death of his younger son and none of his relatives to look after him at Dacca?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA)

(a) Yes, Sir.

(b) The matter was examined in consultation with Poets son Kazi Sabyasechi who expressed the view that it would not be advisable to bring back his father in that delicate state of his health and put him at the Academy in their native village where there were no medical facilities readily available. The matter was, therefore, closed at that stage.

(c) does not arise

Nature Cure

5204. SHRI BALDEV SINGH JASROTHA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the future policy of the Government regarding the propagation of Nature Cure in the country;

(b) when Nature Cure will be recognised as a system of healing like Ayurveda, Homoeopathy and Yoga;

(c) when the National Nature Cure Institute planned at Poona will be started;

(d) whether Government have any plan in near future to open a Nature Cure College to train Nature Cure doctors; and

(e) whether there is any programme to start Yoga and Natural Health Training in Schools and Colleges?

THE MINISTER OF THEALTH AND FAMILY WELFARE : (SHRI RAJ NARAIN) : (a) and (c): The Government of India agree to the propagation of Nature Cure to the extent possible. They have appointed a National Advisory Committee on Nature Cure to advise them in this regard. They propose establishing a National Institute of Naturopathy shortly. They also provide financial assistance to Nature Cure institutions or maintenance of study beds, research, training, purchase of necessary equipment library books etc.

(b) Nature Cure is a way of life rather than merely a system of cure. However, Nature Cure is recognised by some State Governments like Andhra Pradesh, Madhya Pradesh etc. for registration of persons practising it.

(d) Facilities for Nature Cure training will be provided in the proposed National Institute.

(e) A draft syllabus for yoga education in schools and colleges has been prepared and is presently under consideration of the Yoga Assessment Committee set up by the Society for the National Institute of Physical Education and Sports under the Ministry of Education and Social Welfare.